

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: NOVEMBER 08, 2012

No. 1946 /DR(S)/2012

Sri **Rajesh Kumar Mishra**, Additional Civil Judge, Junior Division, Jyotibaphule Nagar to be Additional Civil Judge, Junior Division, Hasanpur (Jyotibaphule Nagar) in the court shifted from district headquarter Jyotibaphule Nagar.

BY ORDER OF THE COURT,

sd/-

(ANANT KUMAR)
REGISTRAR GENERAL

No. 457/DR (S)/2012: Allahabad: Dated: November 08, 2012

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail)..
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Jyotibaphule Nagar (Information available on E-mail).

The officer mentioned above will handover charge of his present posts and will proceed to take over charge of his new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is further to add that the court of 3rd Additional Civil Judge, Junior Division, Jyotibaphule Nagar shall stand from district headquarters Jyotibaphule Nagar to Hasanpur (Jyotibaphule Nagar) from the date the presiding officer takes over charge there.

It is further to add that the transfer of Class III & Class IV employees shall be made in accordance with the directions mentioned the Court's Circular Letter No.54-Ve-4/Admin D dated 30.05.94 and Circular Letter No.64-Ve-4/Admin D dated July 27, 1994.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri **Rajesh Kumar Mishra**, Additional Civil Judge, Junior Division, Jyotibaphule Nagar.

You shall handover charge of your present posts and will proceed to take over charge of your new postings immediately.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The District Magistrate, Jyotibaphule Nagar.
10. The Treasury Officer, Jyotibaphule Nagar.
11. Mahalekhakar (Lekha Evam Hakdari-2), U.P., Allahabad.
12. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
13. The Registrar (Confidential), High Court, Allahabad.
14. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
15. The Joint Registrar (Budget), High Court, Allahabad.
16. The Joint Registrar (Inspection), High Court, Allahabad.
17. The Joint Registrar (Misc.), High Court, Allahabad.
18. The Deputy Registrar (G.), High Court, Allahabad with the request to take necessary steps regarding Class-III & Class-IV employees..
19. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
20. The Section Officer (Admin. H) Section, High Court, Allahabad.
21. The Section Officer (Admin. C) Section, High Court, Allahabad
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Administrative Judge, Jyotibaphule Nagar (Information available on E-mail).

BY ORDER OF THE COURT

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**